

**NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 24/07/2017 AT 10.30 AM**

PRESENT: SHRI ANANTHA PADMANABHA SWAMY, MEMBER - JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/326/ (IB)/2017
NAME OF THE PETITIONER(S) : INTEGRATE PMC INDIA PVT LTD
NAME OF THE RESPONDENT(S) : SABARI REALTORS PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
			REPRESENTATION BY WHOM

*FOR MR. PRASAD → 9886150624
 Email id → ipmc.provident@integratepmc.net
 AS per (C.D. PREMANAND)*

ORDER

Petitioner present in person and sought time for appointing a counsel on their behalf. Put up on 31.07.2017 at 10.30 A.M.


(K. Anantha Padmanabha Swamy)
Member (Judicial)